

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No. 406/96

Monday this the 8th day of April, 1996.

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN  
HON'BLE MR. P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

V.Balasubramanian,  
DieselAssistant,  
Southern Railway,  
Shornur, residing at  
Railway Quarters No.240-B  
Near Ganeshagiri Temple  
Ganeshagiri, Shornur-3. .... Applicant

(By Advocate Mr. T.C.Govindaswamy)

Vs.

1. Union of India through the  
General Manager,  
Headquarters Office,  
Park Town PO, Madras.3.
2. The Divisional Personnel Officer,  
Southern Railway,  
Palghat Division, Palghat. .... Respondents

(By Advocate Mr. P.A.Mohammed, Standing Counsel for Railways)

The application having been heard on 8th April, 1996  
the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant seeks a direction to respondents  
to publish the final seniority list of Diesel Assistants/  
Firemen (Palghat Division) considering his representation  
A2.

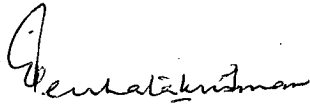
2. Standing counsel for Railways appearing on  
notice submitted that A2 representation will be con-  
sidered on its merits before a final seniority list

....2

is drawn up. He submits further that the final seniority list will be published in four month's time from today. We record the submissions. We make it clear that promotions, if any, made on the basis of the provisional seniority list will naturally be provisional.

3. Original Application is disposed of as aforesaid. No costs.

Dated 8th day of April, 1996.



P.V.VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN

\*ks84/-

List of Annexure

Annexure A2: A true copy of the representation  
dt. 5.12.95 submitted by the applicant  
to the 2nd respondent.